

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)  
ROHINI COURT, DELHI**

**ORDER**

I hereby authorize the below mentioned Judicial Officers of Delhi Judicial Service to look after the work under the Delhi Rent Control Act, 1958 pertaining to North District during the period mentioned against their names in the **Winter Vacation 2022 w.e.f 26.12.2022 to 31.12.2022:-**

SNO	Name of Judicial Officers	Designation	Detention Period
1	Sh. Virender Singh	SCJ-cum-RC	26.12.2022 to 28.12.2022 & 30.12.2022 to 31.12.2022.

Note:-

1. The above named Judicial Officer shall hold the court in the respective court room during winter vacation and shall be assisted by their own court staff.
3. The Judicial Officer named above & the court staff detained by them would be entitled to avail compensatory leave (as per rules) in the English Calender year 2023 in lieu of actual duties performed by them during the winter vacation 2022.




**(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH),  
ROHINI COURT COMPLEX, DELHI**

No. 41111-41163 /F2(9)/Judl./North/2022

Dated: 14/12/2022

**Copy forwarded for information & necessary action to :**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (HQ) Delhi.
3. The Ld. Principal Distirct & Sessions Judge, (N/W), Delhi
4. The Chief Metropolitan Magistrate, North-District, Rohini Courts, Delhi.
5. The Senior Civil Judge, North-District, Rohini Courts, Delhi.
6. The Administrative Civil Judge, North-District, Rohini Courts, Delhi.
7. The Judicial Officers concerned.
8. The Chief Public Prosecutor, North-District, Rohini Courts, Delhi
9. The Officer In-Charge/Controlling officer, Pool Car, Rohini Courts, Delhi.
10. DDO Accounts Branch, North-District, Rohini Courts, Delhi.
11. The Commissioner of Police, ITO, Police Headquarter, Delhi
12. The Deputy Commissioner of Police (Rohini).
13. The Deputy Commissioneer of Police (North-West).
14. The Deputy Comissioner of Police (Outer-North)
15. All AOJs/ Branch In-Charge of North District, Rohini Courts, Delhi.
16. AOJ/Branch In-Charge, Filling Section, Rohini Courts, Delhi.
17. The Secretary, Bar Association, Rohini Courts, Delhi.
18. Dealing Clerk, Facilitation Centre, Rohini Court, Delhi.
19. The Website, North District, Rohini Court, Delhi
20. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
21. The PS to the undersigned.
22. Reader to the undersigned.
23. The In-Charge Caretaking Branch, Rohini Courts, Delhi.
24. Branch In-Charge, R&I for uploading on Layers.

  
14/12/22

**PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)  
ROHINI COURT COMPLEX, DELHI**



Website  
Committee

20